

1	2	3
17.	Orissa	Rs. 125.00
18.	Punjab	Rs. 153.00
19.	Rajasthan	Rs. 119.00
20.	Sikkim	Rs. 118.00
21.	Tamil Nadu	Rs. 119.00
22.	Tripura	Rs 118.00
23.	Uttar Pradesh	Rs. 120.00
24.	West Bengal	Rs. 130.00
25.	Chhattisgarh	Rs. 122.00
26.	Jharkhand	Rs. 120.00
27.	Uttarakhand	Rs. 120.00
28.	Goa	Rs. 138.00
29.	Andaman and Nicobar	Andaman District Rs. 170.00 Nicobar district Rs. 181.00
30.	Dadra and Nagar Haveli	Rs. 138.00
31.	Daman and Diu	Rs. 126.00
32.	Lakshadweep	Rs. 138.00
33.	Puducherry	Rs. 119.00
34.	Chandigarh	Rs. 174.00

Inclusion of Khadi under MGNREGS

918. SHRI PARSHOTTAM KHODABHAI RUPALA:
SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry has received request from Ministry of Small Scale Industries to include Khadi product under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) if so, the details of action taken by the Ministry in this regard as on date; and

(c) whether the Ministry has conducted any study or in process on this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Special audit of MGNREGS

919. SHRI RAM KRIPAL YADAV: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has asked the CAG to initiate special audit of States on implementation and expenditure of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) if so, whether Bihar is also included under this special audit programme;

(c) if so, whether any reports have been submitted by CAG to Government in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As per Section 24 of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) 2005, the Central Government may in consultation with the Comptroller and Auditor General (CAG) of India, prescribe appropriate arrangements for audits of the accounts of the Schemes at all levels. The Ministry has, accordingly, in consultation with the CAG, notified on 30th June, 2011, the Mahatma Gandhi National Rural Employment Guarantee Audit of Schemes

Rules, 2011. The Ministry has also requested for special financial and performance audits by CAG, to begin with, in the States of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Jharkhand, Karnataka, Madhya Pradesh, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

Upgradation of roads in Chhindwara district of Madhya Pradesh

†920. MISS ANUSUIYA UIKEY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether construction/upgradation works regarding 34 district and rural roads of Chhindwara district of Madhya Pradesh have been sanctioned in the second supplementary budget for the year 2010-11;

†Original notice of the question was received in Hindi.